

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 210/MP/2017**

**Subject** : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

**Date of Hearing** : 6.10.2021

**Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Kudgi Transmission Limited

**Respondents** : Bangalore Electricity Supply Company Limited and Ors.

**Parties Present** : Shri M. G. Ramachandran, Senior Advocate, KTL  
Shri Alok Shanker, Advocate, KTL  
Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Sriranga Subanna, Advocate, BESCO  
Ms. Sumana Naganand, Advocate, BESCO  
Ms. Medha M. Puranik, Advocate, BESCO

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

**sd/-**

(V. Sreenivas)  
Deputy Chief (Law)

